

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 01/2012

with IA No.07/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 08.11.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Federation of Indian Airlines

...Appellant

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi, Mr. Vivek Paul Oriel, Ms. Kavita and Mr. Kawaljit Singh Bhatia, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for Respondent No. 1

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Atul Sharma, Mr. Milanka Chaudhury, Mr. Abhishek Sharma, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for R-2 (DIAL)

Ms. Anjana Gosain, Advocate for UOI (MCA)

Mr. Khalid Arshad, Advocate for Ms. Rameeza Hakeem, Advocate for AAI

ORDER

11<sup>th</sup> January, 2013

List the matter for continued hearing on 14<sup>th</sup> January, 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 03/2012

with I.A. No.09 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 16.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Federation of Indian Airlines (FIA) ...Appellant  
V/s.

AERA & Anr. (MIAL) .... Respondents

Appearances : Mr. Ramji Srinivasan, Senior Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi, Mr. Vivek Paul Oriel and Mr. Kawaljit Singh Bhatia, Advocates for the Appellant

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for Respondent No. 1.

Mr. K. Venugopal, Sr. Advocate with Mr. Sitesh Mukherjee, Mr. Sakya Singh Chaudhuri, Mr. Gaurav Ray & Mr. Gautam Chawla, Advocates for Respondent No. 2.

Mr. Khalid Arshad, Advocate for Ms. Rameeza Hakeem, Advocate for AAI

ORDER

11<sup>th</sup> January, 2013

List the matter for continued hearing on 14<sup>th</sup> January, 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 02/2012

with I.A. No.05 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 08.11.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Consumer Online Foundation (COF) ...Appellant

V/s.

AERA & Ors. .... Respondents

Appearances:

Mr. Anurag Sharma, Advocate for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for Respondent No. 1.

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Atul Sharma, Mr. Milanka Chaudhury, Mr. Abhishek Sharma, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for R-3 (DIAL)

Ms. Khalid Arshad for Ms. Rameeza Hakeem, Advocate for Respondent No. 4/AAI.

ORDER

11<sup>th</sup> January, 2013

List the matter for continued hearing on 14<sup>th</sup> January, 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 08/2012

with I.A. No.16 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 16.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Consumer Online Foundation (COF) ...Appellant

V/s.

AERA & Ors. .... Respondents

Appearances:

Mr. Anurag Sharma, Advocate for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for Respondent No. 1.

Mr. K. Venugopal, Sr. Advocate with Mr. Sitesh Mukherjee, Mr. Sakya Singh Chaudhuri, Mr. Gaurav Ray & Mr. Gautam Chawla, Advocates for Respondent No. 3.

Ms. Khalid Arshad for Ms. Rameeza Hakeem, Advocate for Respondent No. 4/AI.

ORDER

11<sup>th</sup> January, 2013

List the matter for continued hearing on 14<sup>th</sup> January, 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 07/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 08.11.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Delhi Int'l Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA & Ors.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Atul Sharma, Mr. Milanka Chaudhury, Mr. Abhishek Sharma, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for the Respondent No.1

Mr. Ramji Srinivasan, Senior Advocate with Mr. Amit Kapur, Ms. Poonam Verma, Ms. Divya Chaturvedi, Mr. Varun Singh and Mr. Kanwaljit Singh, Advocates for Respondent No. 2.

ORDER

11<sup>th</sup> January, 2013

List the matter for continued hearing on 14<sup>th</sup> January, 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 07/2011

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Bangalore Int'l Airport Ltd. (BIAL) ...Appellant

Vs.

UOI & Ors. .... Respondents

Appearances: Mr. Arvind P. Dattar, Sr. Advocate with Mr. Ankur Chawla, Mr. Ashish Jha, Mr. Manu Kulkarni & Ms. Smriti Dutta, Advocates for the Appellant.

Ms. Anjana Gosain, Advocate for Respondent No. 1.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms. Sanjana Ramachandran, Advocates for Respondent No. 2 (AERA).

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener.

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2011

(Tagged with Appeal No. 07/2011)

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Orders Nos. 5, 12, 17 and Direction No. 4 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Bangalore Int'l Airport Ltd. (BIAL)

...Appellant

Vs.

AERA & Anr.

.... Respondents

Appearances:

Mr. Arvind P. Dattar, Sr. Advocate with Mr. Ankur Chawla, Mr. Ashish Jha, Mr. Manu Kulkarni & Ms. Smriti Dutta, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms. Sanjana Ramachandran, Advocates for the Respondent No.1 (AERA).

Ms. Anjana Gosain, Advocate for Respondent No.2 (UOI)

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 08/2011

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

GMR Hyderabad International Airport  
Ltd. (HIAL)

...Appellant

Vs.

AERA & Anr.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Kirat Nagra, Mr. Jatin Aneja, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1.

Ms. Anjana Gosain, Advocate for Respondent No.2 (UOI)

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener.

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member



AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2011

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Direction No. 5 of the Order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

GMR Hyderabad Int'l Airport Ltd. (HIAL) ...Appellant

Vs.

AERA & Anr.

.... Respondents

Appearances :

Mr. C.S. Vaidyanathan, Sr. Advocate with Mr. Kirat Nagra, Mr. Jatin Aneja, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for Respondent No. 1.

Ms. Anjana Gosain, Advocate for Respondent No.2 (UOI)

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener.

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 09/2011

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Cochin Int'l Airport Ltd. (CIAL)

...Appellant

Vs.

AERA

.... Respondent

Appearance: Mr. Kirat Nagra, Mr. Jatin Aneja, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik and Ms.Sanjana Ramachandran, Advocates for the Respondent (AERA).

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener.

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2011

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Direction No.5 of the Order dated 28.02.2011 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar  
Chairman

Hon'ble Mr. Rahul Sarin  
Member

Hon'ble Mrs. Pravin Tripathi  
Member

In the matter of :

Cochin Int'l Airport Ltd. (CIAL)

...Appellant

Vs.

AERA

.... Respondents

Appearance: Mr. Kirat Nagra, Mr. Jatin Aneja, Ms. Garima Sharma & Mr. Amit Ojha, Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Priyadarshi Gopal and Ms. Sanjana Ramachandran, Advocates for the Respondent (AERA).

Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Varun Singh, Advocates for FIA/intervener.

ORDER

11<sup>th</sup> January, 2013

List the matter on 15<sup>th</sup> February 2013.

( Justice V.S. Sirpurkar )  
Chairman

( Rahul Sarin )  
Member

( Pravin Tripathi )  
Member